

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 3443
TO BE ANSWERED ON. 07.08.2018

Pension to Employees of HMT

3443. DR. SHASHI THAROOR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has received letters from the Chief Minister of Kerala for providing a pension scheme to the 1058 retired employees of Hindustan Machine Tools, Kalamassery and if so, the details thereof;
- (b) whether the Government has accepted the suggestion of the Chief Minister, to provide a separate pension scheme for such employees or to bring them under the EPF retrospectively;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a): Yes Madam.

(b) to (d): A Family Pension Scheme was introduced in the company as per Government instructions in 1995 and an opportunity was given to all the employee to opt for the scheme. Employees who opted for the same became members of the scheme. Employees who did not opt for the scheme were not covered under the scheme and therefore, were not eligible for Family Pension.

HMT Machine Tools Limited is not in a position to create any corpus fund for pension as it is incurring losses for last several years. Moreover, a Pension Scheme cannot be introduced only for the Unit at Kalamassery. It will have to be offered to all the employees of HMT Machine Tools Limited across all its units and the company is not in a position to bear the financial burden of any Pension Scheme for its employees.
